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CHAPTER 34

SOAP, ORGANIC SURFACE-ACTIVE AGENTS, WASHING PREPARATIONS, LUBRICATING PREPARATIONS, ARTIFICIAL WAXES, PREPARED WAXES, POLISHING OR SCOURING PREPARATIONS, CANDLES AND SIMILAR ARTICLES, MODELLING PASTES, “DENTAL WAXES” AND DENTAL PREPARATIONS WITH A BASIS OF PLASTER

NOTES:

1. This Chapter does not cover:
 - (a) Edible mixtures or preparations of animal or vegetable fats or oils of a kind used as mould release preparations (heading 15.17);
 - (b) Separate chemically defined compounds; or
 - (c) Shampoos, dentrifices, shaving creams and foams, or bath preparations, containing soap or other organic surface-active agents (heading 3305, 3306 or 3307).
2. For the purposes of heading 3401, the expression “soap” applies only to soap soluble in water. Soap and the other products of heading 3401 may contain added substances (for example, disinfectants, abrasive powders, fillers or medicaments). Products containing abrasive powders remain classified in heading 3401 only if in the form of bars, cakes or moulded pieces or shapes. In other forms they are to be classified in heading 3405 as “scouring powders and similar preparations”.
3. For the purposes of heading 3402, “organic surface-active agents” are products which when mixed with water at a concentration of 0.5% at 20°C and left to stand for one hour at the same temperature:
 - (a) Give a transparent or translucent liquid or stable emulsion without separation of insoluble matter; and
 - (b) Reduce the surface tension of water 4.5×10^{-2} N/m (45 dyne/Cm) or less.
4. In heading 3403, the expression “petroleum oils and oils obtained from bituminous minerals” applies to the products defined in Note 2 to Chapter 27.
5. In heading 3404, subject to the exclusions provided below, the expression “artificial waxes and prepared waxes” applies only to:
 - (a) Chemically produced organic products of a waxy character, whether or not water-soluble;
 - (b) Products obtained by mixing different waxes;

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- (c) Products of a waxy character with a basis of one or more waxes and containing fats, resins, mineral substances or other materials.

The heading does not apply to:

- (i) Products of Headings 1516, 3402 or 3823, even if having a waxy character;
- (ii) Unmixed animal waxes or unmixed vegetable waxes, whether or not refined or coloured, of heading 1521;
- (iii) Mineral waxes and similar products of Heading 2712 whether or not in intermixed or merely coloured; or
- (iv) Waxes mixed with, dispersed in or dissolved in a liquid medium (headings 3405, 3809, etc.).

Exim Code	Item Description	Policy	Policy Conditions
3401	SOAP; ORGANIC SURFACE-ACTIVE PRODUCTS AND PREPARATIONS FOR USE AS SOAP, IN THE FORM OF BARS, CAKES, MOULDED PIECES OR SHAPES, WHETHER OR NOT CONTAINING SOAP; ORGANIC SURFACE ACTIVE PRODUCTS AND PREPARATIONS FOR WASHING THE SKIN, IN THE FORM OF LIQUID OR CREAM AND PUT UP FOR RETAIL SALE, WHETHER OR NOT CONTAINING SOAP; PAPER, WADDING, FELT AND NONWOVENS, IMPREGNATED, COATED OR COVERED WITH SOAP OR DETERGENT		
	<i>Soap and organic surface-active products and preparations, in the form of bars, cakes, moulded pieces or shapes and paper, wadding, felt and nonwovens, impregnated, coated or covered with soap or detergent:</i>		
3401 11	<i>For toilet use (including medicated products):</i>		
3401 11 10	Medicated toilet soaps	Free	
3401 11 20	Shaving soaps other than shaving cream	Free	
3401 11 90	Other	Free	
3401 19	<i>Other:</i>		
	<i>Bars and blocks of not less than 500 gm in weight:</i>		
3401 19 11	Industrial soap	Free	

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3401 19 19	Other	Free	
3401 19 20	Flakes, chips and powder	Free	
3401 19 30	Tablets and cakes	Free	
	<i>Household and laundry soaps not elsewhere specified or included:</i>		
3401 19 41	Household soaps	Free	
3401 19 42	Laundry soaps	Free	
3401 19 90	Other	Free	
3401 20 00	Soap in other forms	Free	
3401 30	<i>Organic surface-active products and preparations for washing the skin, in the form of liquid or cream and put up for retail sale, whether or not containing soap:</i>		
	<i>For toilet use (including medicated products):</i>		
3401 30 11	Medicated toilet soaps	Free	
3401 30 12	Shaving cream and shaving gel	Free	
3401 30 19	Other	Free	
3401 30 90	Other	Free	
3402	ORGANIC SURFACE-ACTIVE AGENTS (OTHER THAN SOAP), SURFACE-ACTIVE PREPARATIONS, WASHING PREPARATIONS (INCLUDING AUXILIARY WASHING PREPARATIONS) AND CLEANING PREPARATIONS, WHETHER OR NOT CONTAINING SOAP, OTHER THAN THOSE OF HEADING 3401		
	<i>Organic surface-active agents, whether or not put up for retail sale:</i>		
3402 11	<i>Anionic:</i>		
3402 11 10	Silicone surfactant	Free	
3402 11 90	Other	Free	
3402 12 00	Cationic	Free	
3402 13 00	Non-ionic	Free	

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3402 19 00	Other	Free	
3402 20	<i>Preparations put up for retail sale:</i>		
3402 20 10	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	Free	
3402 20 20	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	Free	
3402 20 90	Other	Free	
3402 90	Other:		
	<i>Synthetic detergents:</i>		
3402 90 11	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	Free	
3402 90 12	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	Free	
3402 90 19	Other	Free	
3402 90 20	Sulphonated or sulphated or oxidised or chlorinated castor oil; Sulphonated or sulphated or oxidised or chlorinated fish oil; Sulphonated or sulphated or oxidised or chlorinated sperm oil; Sulphonated or sulphated or oxidised or chlorinated neats foot oil	Free	
3402 90 30	Penetrators	Free	
	<i>Wetting agents:</i>		
3402 90 41	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	Free	
3402 90 42	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	Free	
3402 90 49	Other	Free	
	<i>Washing preparations whether or not</i>		

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	<i>containing soaps:</i>		
3402 90 51	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	Free	
3402 90 52	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	Free	
3402 90 59	Other	Free	
	<i>Other:</i>		
3402 90 91	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	Free	
3402 90 92	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	Free	
3402 90 99	Other	Free	
3403	LUBRICATING PREPARATIONS (INCLUDING CUTTING-OIL PREPARATIONS, BOLT OR NUT RELEASE PREPARATIONS, ANTI-RUST OR ANTI-CORROSION PREPARATIONS AND MOULD RELEASE PREPARATIONS, BASED ON LUBRICANTS) AND PREPARATIONS OF A KIND USED FOR THE OIL OR GREASE TREATMENT OF TEXTILE MATERIALS, LEATHER, FURSKINS OR OTHER MATERIALS, BUT EXCLUDING PREPARATIONS CONTAINING, AS BASIC CONSTITUENTS, 70 % OR MORE BY WEIGHT OF PETROLEUM OILS OR OF OILS OBTAINED FROM BITUMINOUS MINERALS		
	<i>Containing petroleum oils or oils obtained from bituminous minerals:</i>		
3403 11 00	Preparations for the treatment of textile materials, leather, furskins or other materials	Free	
3403 19 00	Other	Free	

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	Other:		
3403 91 00	Preparations for the treatment of textile materials, leather, furskins or other materials	Free	
3403 99 00	Other	Free	
3404	ARTIFICIAL WAXES AND PREPARED WAXES		
3404 20 00	Of poly(oxyethylene) (polyethylene glycol)	Free	
3404 90	Other:		
3404 90 10	Sealing wax (including bottle sealing wax) in sticks, cakes or similar forms	Free	
3404 90 20	Polyethylene wax	Free	
	<i>Artificial waxes (including water soluble waxes) prepared waxes, not emulsified or containing solvents:</i>		
3404 90 31	Poly Brominated Biphenyls	Restricted	Imports subject to conditions at Policy Condition (1) below.
3404 90 32	Poly Chlorinated Biphenyls	Restricted	Imports subject to conditions at Policy Condition (1) below.
3404 90 33	Poly Chlorinated Terphenyls	Restricted	Imports subject to conditions at Policy Condition (1) below.
3404 90 39	Other	Free	
3404 90 90	Other	Free	
3405	POLISHES AND CREAMS, FOR FOOTWEAR, FURNITURE, FLOORS, COACHWORK, GLASS OR METAL, SCOURING PASTES AND POWDERS AND SIMILAR PREPARATIONS (WHETHER OR NOT IN THE FORM OF PAPER, WADDING, FELT, NONWOVENS, CELLULAR PLASTICS OR CELLULAR RUBBER, IMPREGNATED, COATED OR COVERED WITH SUCH PREPARATIONS), EXCLUDING WAXES OF HEADING 3404		
3405 10 00	Polishes, creams and similar preparations for	Free	

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	footwear or leather		
3405 20 00	Polishes, creams and similar preparations for the maintenance of wooden furniture, floors or other wood work	Free	
3405 30 00	Polishes and similar preparations for coach-work, other than metal polishes	Free	
3405 40 00	Scouring pastes and powders and other scouring preparations	Free	
3405 90	<i>Other:</i>		
3405 90 10	Polishes and compositions for application to metal including diamond polishing powder or paste	Free	
3405 90 90	Other	Free	
3406	CANDLES, TAPERS AND THE LIKE		
3406 00	<i>Candles, tapers and the like:</i>		
3406 00 10	Candles	Free	
3406 00 90	Other	Free	
3407	MODELLING PASTES, INCLUDING THOSE PUT UP FOR CHILDREN'S AMUSEMENT; PREPARATIONS KNOWN AS "DENTAL WAX" OR AS "DENTAL IMPRESSION COMPOUNDS", PUT UP IN SETS, IN PACKINGS FOR RETAIL SALE OR IN PLATES, HORSESHOE SHAPES, STICKS OR SIMILAR FORMS; OTHER PREPARATIONS FOR USE IN DENTISTRY, WITH A BASIS OF PLASTER (OF CALCINED GYPSUM OR CALCIUM SULPHATE)		
3407 00	<i>Modelling pastes, including those put up for children's amusement; preparations known as "dental wax" or as "dental impression compounds", put up in sets, in packings for retail sale or in plates, horseshoe shapes, sticks or similar forms; other preparations for use in dentistry, with a basis of plaster (of calcined gypsum or calcium sulphate):</i>		
3407 00 10	Modelling pastes, including those put up for children's amusement	Free	
3407 00 90	Other	Free	

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Policy Conditions of this Chapter:

1. Interim PIC procedure is to be followed in case of import of hazardous chemicals and pesticides. Details of Interim Prior Informed Consent (PIC) procedure of Rotterdam Convention can be accessed from the website: <http://www.pic.int>.